

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/148(AHM)2023

Proceedings under Section 7

IN THE MATTER OF:

The Bank Of Baroda Limited
Vs.
Lava Cast Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Sushila Vichare, Adv. a.w Mr. Roshan Gaud,
For the Respondent : Mr. Jay Kansara, Adv. a.w Ms. Nisha Ojha, Adv.

ORDER

Learned Counsel for the respondent submitted that they have submitted OTS proposal for Rs.9.75 cores which is under consideration as per applicant. Last opportunity is given to both sides to settle the matter.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)